Release of funds under MGNREGA

*282.SHRI SANJAY RAUT: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that several State Governments have demanded release of sanctioned funds meant for payment of wages to workers registered under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in their respective States;

(b) if so, the details thereof and the reasons for the delay;

(c) whether Government is aware that many State Governments are facing problems in the implementation of several projects under MGNREGA and these would be adversely affected due to non-release of funds from the Central Government; and

(d) if so, Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) to (d) Normally funds are released to the States in two to three tranches duly considering the progress of work, approved Labour Budget, the utilization certificate and the funds available with the State. During the current year, so far, Rs. 14,994.67 crore has been released by the Centre and the States for implementation of the programme. More funds would be released as per requirement after approval of the Budget by Parliament.

Devastation in Uttarakhand

*283. SHRI TARUN VIJAY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether any study has been conducted by Government on the sources, reasons and the volume of devastation that occurred in Kedarnath region during 2013;

(b) if so, the details thereof; and

(c) if not, the reasons therefor as the biggest devastation in Uttarakhand occurred due to the problem of water resources?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI): (a) and (b) Yes Sir, The Wadia Institute of Himalayan Geology (WIHG), Dehradun, Central Water Commission (CWC) and a Committee headed by Chairman, Ganga Flood Control Commission (GFCC) had studied the possible causes of devastation that occurred in June, 2013 in the Mandakini valley in Kedarnath region. Besides, these studies suggest the main source of devastation as unprecedented, early, prolonged and heavy to very heavy widespread rainfall in the catchment of Ganga and its tributaries namely Mandakini, Alaknanda and Bhagirathi during 15-16 June, 2013. The studies also indicate the main reason of devastation as prolonged heavy rainfall in the area coupled with the Chorabari Lake outburst which generated flood wave of very high magnitude and caused excessive erosion of river banks and subsequent slope failures.

The events of June, 2013 had resulted in massive damages to river banks, roads, bridges, private and public properties in Uttarakhand besides reported deaths of 2351 persons.

(c) Does not arise in view of reply under parts (a) and (b) above.

Inefficiencies in operations of CIL

*284. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of COAL be pleased to state:

(a) whether any studies have been conducted regarding the reported inefficiencies of Coal India Ltd. (CIL) in its operations;

(b) If so, the conclusions and recommendations thereof; and

(c) whether any comparative studies have been made regarding operations of private captive coal mines *vis-a-vis* CIL and if so, the conclusions and recommendations thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) Coal India Limited has stated that regular studies are conducted for improvement in coal production and other related operations. The objective of these studies is to know the present status of operation and determine the scope of improvement. A few studies have been done/conducted in CIL with the assistance of external agencies. M/s KPMG were engaged to prepare a *Vision Document 2020* and advised to analyze the present status and to identify the scope of improvement to achieve its long term mission. Accordingly, M/S KPMG submitted a report in 2011. One more study was conducted by the same agency for assessment of need for up-gradation of current technology, presently in practice in CIL mines and scope for modernization.

(b) Main recommendations of studies done in Corporate Plan of CIL by M/s. KPMG are as under.

 Establishment of Mega Project Office (MPO) for monitoring of new mega projects.